

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2563
TO BE ANSWERED ON 02.08.2016

Green House Gases

2563. SHRI ANIL SHIROLE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether India has fixed its target to reduce the emission intensity of green house gases;
- (b) if so, the details thereof along with the achievement made so far;
- (c) whether India has argued that developed countries should take more responsibility in this regard; and
- (d) if so, the details thereof and the significant steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

(a) & (b) In 2010, India adopted a voluntary goal of reducing the emissions intensity of its GDP by 20–25%, over 2005 levels, by 2020. A number of policy measures have been implemented to achieve the voluntary goal. As a result, the emission intensity of GDP has come down by 12% between 2005 and 2010 as per the Biennial Update Report (BUR) submitted to the United Nations Framework Convention on Climate Change (UNFCCC). The United Nations Environment Programme (UNEP), in its Emission Gap Report, 2014, has recognized India as one of the countries on track to achieve the voluntary pre- 2020 pledge.

In 2015, India announced, as part of its Intended Nationally Determined Contributions (INDCs), its commitment to reduce emission intensity of its GDP by 33 to 35 percent from 2005 levels by 2030.

(c) & (d) The United Nations Framework Convention on Climate Change (UNFCCC) clearly lays down that the principles of Equity and Common But Differentiated Responsibilities and Respective Capabilities (CBDR-RC) should guide climate actions and therefore India has

argued that developed countries should take lead in mitigation actions and provisions of means of implementation in terms of finance, technology development and transfer and capacity building support to developing countries. These principles have also been embedded in the Paris Agreement adopted in 2015.
